

severity levels. The Government proposes to set up 6 such composite regional centres at Lucknow, Jabalpur, Bhatinda, Silchar, J&K and Himachal Pradesh. The proposal has been circulated to various appraising agencies and their comments are awaited.

(c) It is not possible to indicate the timeframe in view of the various formalities involved.

Contribution of Child Labour in Gross National Products

3855. SHRI R.S. GAVAI: Will the Minister of LABOUR be pleased to state:

(a) whether Child Labour contributes more than 20 per cent of the country's G.N.P.;

(b) if so, the details thereof;

(c) the percentage of G.N.P. contributed by child labour from First to Eighth Five Year Plan, Plan-wise; and

(d) the names of other Asian countries where child labour contributes 10 per cent of G.N.P.?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) The estimates of National Product are derived from the estimates of Domestic product, which are compiled by kind of economic activity and by broad institutional categories, like organised and unorganised and public sectors. These estimates are not made by age-group.

(d) No such information is available.

Malaria Cases

3856. DR. ULHAS VASUDEO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a conference of Health Ministers of Eastern Region was held recently at Calcutta;

(b) if so, the details of issues discussed and the outcome thereof;

(c) whether the Government have launched an enhanced Malaria Control Project to curb the incidence of malaria in the North-Eastern region particularly in Bihar, Orissa and West Bengal; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) Yes, Sir. A Conference of Eastern Region Health Ministers was held at Calcutta on 5-6th November, 1998. The agenda included discussions on the National Health Policy, the implementation of National Health Programme, medical education, public health etc.

(c) and (d) Seven North Eastern States have been covered under 100% Central assistance w.e.f. December, 1994 for the intensification of anti-malaria activities. Under the Enhanced Malaria Control Project, 10 districts of Bihar, 22 districts of Orissa and one town each in the States of Bihar, Orissa and Calcutta city of West Bengal have been included in the project. However, if the demographic epidemiological data and local conditions so warrant allocation of insecticides, drugs, commodities etc. can be made to needy districts in other States also.

Manpower, development, enhanced information, Education and Communication activities and improved Management Information system are some of other components which cover the entire country under the enhanced Malarial Control Project, in operation with World Bank assistance.

HIV Cases

3857. SHRI MADHAV RAO SCINDIA:
SHRI DILEEP SANGHANI:
SHRI CHHITUBHAI GAMIT:
SHRI BALRAM SINGH YADAV:
COL. SONA RAM CHOUDHARY:
SHRI ANANT KUMAR HEGDE:
SHRI MULLAPALLY RAMACHANDRAN:
SHRI RANJIB BISWAL:
SHRI S.S. OWAISI:
SHRI A. VENKATESH NAIK:
SHRI BIJOY HANDIQUE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of AIDS cases detected or likely to be detected by the end of the century in the country particularly in the metropolitan cities during each of the last three years, State-wise;

(b) the reasons for increase in such cases;

(c) whether according to the survey, India has five high prevalence States where HIV infection occurs in more than one per cent of general population conducted by the National AIDS Control Organisation;

(d) if so, the details thereof, State-wise;

(e) whether the percentage is much high of the total population in some States particularly in Maharashtra and Andhra Pradesh;

(f) if so, the details in regard to other prevalent States thereof, State-wise;

(g) whether the Government have received any proposal from the state Governments for the implementation of AIDS prevention control programme in their States;

(h) if so, the details thereof, State-wise;

(i) the action taken by the Government thereon;

(j) the total amount provided so far during the current year and the number of programmes going on at present to stop HIV, State-wise; and

(k) the steps being taken by the Government to check or prevent this disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) The number of AIDS cases detected as on 30-11-98 is 6690. The number of AIDS cases detected in major cities is as shown below (upto 31-10-98):—

Chennai	454
Coimbatore	44
Madurai	63
Vellore	104
Bangalore	19
Delhi	219
Mumbai	605
Calcutta	100

State-wise AIDS cases detected during each of the last 3 years are in the attached statement-I.

(b) Various factors are responsible for rapid spread of the epidemic across the country. They are labour migration and mobility in search of employment from the economically backward regions to the more advanced ones, poor awareness among high risk groups due to low literacy levels, gender disparity Sexually Transmitted Diseases and Reproductive Tract Infections and social stigma attached to Sexually Transmitted Infections.

(c) to (f) According to the survey, prevalence in ante-natal mothers have been found to be more than 1% in five states of Maharashtra, Tamilnadu, Andhra Pradesh, Karnataka & Manipur. Report is in the attached statement-II.

(g) to (i) National AIDS Control Programme is centrally sponsored scheme and is being implemented by all the States/Union Territories.

(j) Govt. of India has released Rs. 50 crores so far during the current financial year. State-wise list is enclosed.

(k) In order to prevent and control the spread of HIV/AIDS in India, a comprehensive programme is currently under implementation throughout the country as a centrally sponsored scheme. The main strategy consists of:

- * Strengthening Programme Management capabilities at Central and State levels.
- * Creation of awareness amongst high risk behaviour groups and general public about HIV/AIDS.
- * Control of Sexually Transmitted Diseases.
- * Promoting blood safety and rational use of blood through proper licensing of blood banks and encouraging voluntary blood donation.
- * Strengthening capacity for surveillance and diagnosis; and
- * Extending training in Clinical Management of HIV/AIDS.

Statement-I*AIDS cases in India (Reported to NACO)*

Sl.No.	State/Union Territory	AIDS Cases		
		1996	1997	1998 (Upto 30.11.98)
1	2	3	4	5
1.	Andhra Pradesh	19	39	45
2.	Assam	00	12	22
3.	Arunachal Pradesh	00	00	00
4.	Andaman & Nicobar Islands	00	00	00
5.	Bihar	01	03	03
6.	Punjab/Chandigarh	00	100	100
7.	Delhi	27	206	219
8.	Daman & Diu (U.T.)	00	01	01
9.	Dadra & Nagar Haveli	00	00	00
10.	Goa	00	12	12
11.	Gujarat	104	134	210
12.	Haryana	00	01	01
13.	Himachal Pradesh	00	09	09
14.	Jammu & Kashmir	00	02	02

1	2	3	4	5
15.	Karnataka	12	118	157
16.	Kerala	26	105	106
17.	Lakshadweep (U.T.)	00	00	00
18.	Madhya Pradesh	06	134	210
19.	Maharashtra	520	2491	3315
20.	Orissa	00	02	02
21.	Nagaland	00	10	10
22.	Manipur	55	301	301
23.	Mizoram	00	05	05
24.	Meghalaya	00	08	08
25.	Pondicherry	24	132	141
26.	Rajasthan	00	54	77
27.	Sikkim	00	02	02
28.	Tamil Nadu	199	1092	1624
29.	Tripura	00	00	00
30.	Uttar Pradesh	48	109	125
31.	West Bengal	11	57	57
Total:		1072	5139	6690

Statement-II**Sentinel Surveillance for HIV Infection**
(1st Feb. to 31st March, 1998)

Sl. No.	States	No of Sites	STD			IDU			ANC		
			No. Tested	Total +ve	%	No. Tested	Total +ve	%	No. Tested	Total +ve	%
1.	Andhra Pradesh	ANC-3 STD-3	700	144	20.5	—	—	—	1200	19	1.58
2.	Karnataka	ANC-3 STD-5	743	72	9.6	—	—	—	516	12	0.08
3.	Maharashtra	ANC-12 STD-8	1762	473	26.8	—	—	—	4800	116	2.4
4.	Manipur	ANC-5 STD-3 IDU-3	1160	52	4.4	587	397	67.6	2026	24	1.2
5.	Tamil Nadu	ANC-4 STD-6	1120	108	9.6	—	—	—	1516	17	1.1

Statement-III**National AIDS Control Programme**
Release of funds during 1998-99

(Rupees in lakhs)

S.No.	State	Funds Released
1	2	3
1.	Andhra Pradesh	650.00
2.	Arunachal Pradesh	
3.	Assam	
4.	Bihar	110.00
5.	Goa	35.00
6.	Gujarat	

1	2	3
7.	Haryana	160.00
8.	Himachal Pradesh	100.00
9.	Jammu & Kashmir	
10.	Karnataka	335.00
11.	Kerala	
12.	Madhya Pradesh	315.00
13.	Maharashtra	800.00
14.	Manipur	210.00
15.	Meghalaya	
16.	Mizoram	60.00
17.	Nagaland	160.00

1	2	3
18.	Orissa	
19.	Punjab	110.00
20.	Rajasthan	
21.	Sikkim	50.00
22.	Tamilnadu	800.00
23.	Tripura	
24.	Uttar Pradesh	200.00
25.	West Bengal	350.00
26.	Pondicherry	40.00
27.	A&N Islands	
28.	Chandigarh	60.00
29.	D&N Haveli	
30.	Daman & Diu	
31.	Delhi	110.00
32.	Lakshadweep	
33.	Mumbai Distt. AIDS Society	350.00
Total		5005.00

Petroleum Projects

3858. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petroleum projects which are going on in the country;

(b) the present position of each of these projects, project-wise;

(c) whether these projects are being implemented with foreign assistance/investment;

(d) if so, the details thereof; and

(e) the time by which these projects have been going on the and the time by which these are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) Details of the on-going petroleum projects, costing more than Rs. 100 crores, are given in the statement attached.

Statement

Sl. No.	Name of the Project	Date of approval	Foreign Assistance/ investment for the project		Status as on 31.10.1998		Completion Schedule (Date)	
			Equity (Rs./Crores)	Loan (Rs./Crores)	Physical Progress (%)	Financial Progress (%)	Original	Anticipated
1	2	3	4	5	6	7	8	9
BHARAT PETROLEUM CORPORATION LIMITED								
1.	Diesel Hydro Desulphurisation Project	June, 1997	Nil	Nil	79.3	33.8	March 1999	April 1999
2.	Product Terminal at Bina	November, 1997	Nil	Nil	—	1.5	November, 2000	November, 2000